

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 6/RP/2019 in Petition No. 278/TT/2015

- Subject** : Review Petition No. 6/RP/2019 seeking review of order dated 20.9.2017 in Petition No. 278/TT/2015.
- Date of Hearing** : 7.8.2019
- Coram** : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member
- Review Petitioner** : Odisha Power Transmission Corporation Limited
- Respondents** : Power Grid Corporation of India Limited and 7 Others
- Parties present** : Shri Raj Kumar Mehta, Advocate, OPTCL
Ms. Himanshi Andley, Advocate, OPTCL
Shri Arjit Maitra, Advocate, GRIDCO
Shri Aryaman Saxena, Advocate, PGCIL
Shri R. B. Sharma, Advocate, BSP(H)CL
Shri Mohit Mudgal, Advocate, BSP(H)CL
Shri S. K. Maharana,
Shri Amit Yadav, PGCIL
Shri A. K. Verma, PGCIL
Shri S.S. Raju, PGCIL

Record of Proceedings

Learned counsel for the Review Petitioner sought one week time to file rejoinder to the reply filed by PGCIL, BSP(H)CL and GRIDCO. The learned counsel for PGCIL, requested for early listing as recovery of tariff is held up due to the present review petition.

2. The Commission directed the Review Petitioner to file rejoinder with advance copy to the respondents by 20.8.2019. The Commission further directed the Review Petitioner to file the rejoinder within the specified date and no extension of time shall be granted.
3. The review petition shall be listed for hearing in due course of time, for which separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

